



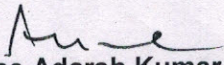
No. NGT (PB)/ 03/ 2014/ Judicial I/ 732

Dt. 24th Aug, 2018

OFFICE ORDER

In exercise of the powers conferred under Sub-rule (1) of Rule 3 of the **National Green Tribunal (Financial and Administrative) Powers, Rule 2011** framed under NGT Act, 2010, the following order is made in partial modification of order No. NGT (PB)/ 03/ 2014/ Judicial I/ 105 dt. 02.02.2018 with immediate effect.

1.	Hon'ble Mr. Justice S.P. Wangdi, Judicial Member	Posted in Principal Bench, New Delhi
2.	Hon'ble Dr. Satyawan Singh Garbyal, Expert Member	-do-


(Hon'ble Mr. Justice Adarsh Kumar Goel)
Chairperson
National Green Tribunal

To

1. Hon'ble Mr. Justice S. P. Wangdi, Judicial Member, NGT
2. Hon'ble Dr. Satyawan Singh Garbyal, Expert Member, NGT

Copy forwarded to:

1. PPS to Hon'ble Chairperson
2. PA to all Hon'ble Judicial and Expert Members, NGT
3. P.S. to Registrar, NGT, PB
4. P.A. to Registrar's of all Zonal Benches (Chennai/ Bhopal/ Pune/ Kolkata)
5. Dy. Registrar (Admn.), NGT, PB
6. Asst. Registrar (Filing and Protocol)
7. AAO cum DDO, NGT
8. Consultant (Judicial/ G.A.)
9. Court Masters of Court No. 1 & 2.
10. Secretary, NGT Bar Association, PB, New Delhi
- 11: Notice Board
12. Website of NGT

